

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 101(ND)14
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

**NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries
Ltd. & ors.**

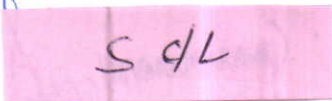
SECTION OF THE COMPANIES ACT: 397/398

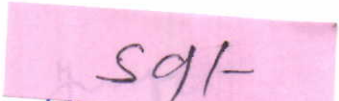
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATUR</u>
1.	Deefak Bhatia	Adv.	Respondent No. 6	
2.	SOURABH GUPTA	ADV.	PETITIONERS	

ORDER

Learned counsel for the petitioner and respondent No. 6 are present. Learned counsel for the petitioner has stated that he has moved an application for the appointment of administrator. Learned counsel for the petitioner shall provide a copy of the said application to the learned counsel representing the other side and the learned counsel representing the other side seeks and is given a week's time finally to file his response to the said application.

List on 24.10.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)